

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 169 of 2015

Dated: 13th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Earth Solar Pvt. Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Siboney S. Sagar and
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mrs Swapna Seshadri and Mr.Ishaan
Mukherjee for PSPCL
Mr. Aditya Grover for PEDDA, R.No.3

ORDER

The learned counsel for the contesting Respondent No.2 seeks adjournment. As per the request, post the appeal for arguments on **10th March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

RKT/SH